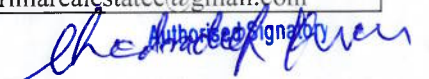


FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
GARIMA REAL ESTATE & ALLIED LIMITED
OPERATING IN REAL ESTATE AND CONSTRUCTION COMPANY**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GARIMA REAL ESTATE & ALLIED LIMITED CIN: U70100MP2007PLC019955 PAN: DCG0853B
2.	Address of the registered office	403-Souraw Plaza, Gole Ka Mandir, Gwalior, Madhya Pradesh - 474005
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	Gwalior, Madhya Pradesh
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Real estate/land and allied products (water) – Revenue from Operations of Rs. 37,50,890/- for FY 2013-14 (Rs. 1,78,79,500/- for FY 2012-13), as per last available audited financial statements
7.	Number of employees/ workmen	Nil (as per last available records)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	E mail (cirp.garimarealestatee@gmail.com)
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	E mail (cirp.garimarealestatee@gmail.com)
10.	Last date for receipt of expression of interest	06-08-2026
11.	Date of issue of provisional list of prospective resolution applicants	16-08-2026
12.	Last date for submission of objections to provisional list	21-08-2026
13.	Date of issue of final list of prospective resolution applicants	31-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05-09-2026
15.	Last date for submission of resolution plans	05-10-2026
16.	Process email id to submit Expression of Interest	cirp.garimarealestatee@gmail.com


Chandradeep Kumar(Authorised Signatory)
Utkrishtha Insolvency Professionals Private(RP)-
In The matter of Garima Real Estate and Allied Limited
IBBI Reg. No.: IBBI/IPE-0142/IPA-3/2024-25/50085
Registered address; A1/228, Block A1,
Naurji Nagar, Safdarjung Enclave, Delhi – 110029

Date: 20.07.2026
Place: New Delhi